

time in their service, to modernise the outlook and to make the leadership of the force effective and morally strong. Appropriate steps to reorient and improve the training needs will be taken in the light of the recommendations of the Commission.

Police Atrocities on Students

3071. SHRI AMAR ROYPRADHAN:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken so far to prevent the police atrocities/excesses on students in the country; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) and (b). Public order and police being subjects within the jurisdiction of States, State Governments are competent to deal with situations arising out of student demonstrations and to ensure that atrocities and excesses on students are not committed.

Assessment with regard to the production of Toilet, Carbolic and Laundry Soaps

3072. SHRI K. M. MADHUKAR:
Will the Minister of INDUSTRY be pleased to state:

(a) whether assessment_s have been made by Government from year to year with regard to the production of toilet, carbolic and laundry soaps by the organised sector of the Industry;

(b) if so, the category in which lifebuoy produced by Hindustan Lever has been included; and

(c) the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Yes, Sir. There are ISI specifications only for Toilet Soaps and Laundry Soaps. Hence, Soaps are

classified for purpose of production statistics, into these two categories only. Lifebuoy is taken as toilet soap for statistical purposes.

Passport Rackets

3073. SHRI CHHOTE SINGH YADAV:

SHRI RAJESH KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the functioning of passport rackets in the country with the connivance of travel agencies and some functionaries of the Passport Office; and

(b) if so, the measures taken by Government during the last two years to unearth passport rackets in the country and the results achieved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) and (b). The requisite information is being collected from all the State Governments/Union Territory Administrations and on receipt of the same, a statement will be laid on the Table of the House.

Closing down of BBJ Firm

3074. SHRI INDRAJIT GUPTA:
Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal to close down the engineering firm of Braithwaite, Burn and Jessops (BBJ);

(b) if so, the grounds for such proposal; and

(c) whether Government's plans to avoid the closure and keep the concern going?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c) In view of the continuing and